

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

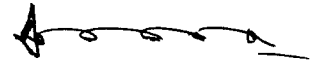
No. K-13031/01/2016-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 18th May, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Bhaskar Raj Pradhan, to be a Judge of the Sikkim High Court with effect from the date he assumes charge of his office.



(S.C. BARMMA)

Joint Secretary to the Government of India
Tel: 23072142

To

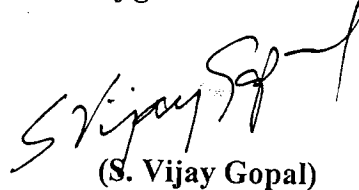
The Manager,
Government of India Press,
FARIDABAD

No. K-13031/01/2016-US.I

Dated: 18.05.2017

Copy to:-

1. Shri Bhaskar Raj Pradhan, c/o Registrar General, Sikkim High Court, Gangtok.
2. The Secretary to the Governor of Sikkim, Gangtok.
3. The Secretary to the Chief Minister of Sikkim, Gangtok.
4. The Secretary to the Chief Justice, Sikkim High Court, Gangtok.
5. The Chief Secretary, Government of Sikkim, Gangtok.
6. The Registrar General, Sikkim High Court, Gangtok.
7. The Accountant General, Sikkim, Gangtok.
8. President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/ PSO to Secretary (J)/JS(SCB)/DS(J)/S.O.(Desk)
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978